

DIVISION BENCH

ITEM NO.118

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.660/2023 IN CP (IB) No.38/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 20th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|--|
| NAME OF THE COMPANY | TATA CAPITAL FINANCIAL SERVICES LTD V/S SHANTI REFREGIRATION INDUSTRIES PVT. LTD. |
| UNDER SECTION | 7 IBC (IN CIRP) |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 21st February, 2024.

-Sd-

(Court Officer)

20th February, 2024

*Priya Agarwal
(Stenographer)*